

NOTICE

As directed, kindly take notice that the D.B. comprising Hon'ble the Chief Justice & Hon'ble Mr. Justice Alok Kumar Sinha will take up the following case today i.e. on 14th May, 2026 at 4.15 P.M. in Chambers of Hon'ble the Chief Justice.

TO BE MENTIONED

1. L.P.A/122/2025 LPA	M/S KAKAN RICE MILL PVT. LTD. AND ORS VS BANK OF BARODA AND ORS	ARBIND KUMAR JHA AKHILESHWAR SINGH	ADDITIONAL ADVOCATE GENERAL (5) ROONA MANISH KISHORE BAL BHUSHAN CHOUDHARY
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Patna High Court

Dated, 14th May, 2026

By order of Hon'ble Court

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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